

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 820 of 2020

In the matter of:

Dhan Prakash Gupta

....Appellant

Vs.

Daehsan Trading India Pvt. Ltd.

....Respondent

Present

For Appellant: Ms. Ekta Choudhary, Advocate.

For Respondent: Mr. Anant A. Pavgi & Ms. RV Yajura, for Caveators.

ORDER
(Virtual Mode)

31.03.2021: Heard Learned Counsel for the Appellant.

Learned Counsel for the Respondents are also present.

Learned Counsel for the Appellant submitted that he is not inclined to file their Written Submissions.

Learned Counsel for the Respondent has filed their Written Submissions, which is taken on record.

List this matter for '**Hearing**' on **15th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Sim/nn